

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 10294/2015

NAGAR PALIKA PARISHAD

Petitioner(s)

VERSUS

HARENDRA SINGH SIROHI

Respondent(s)

(with interim relief and office report)

Date : 13/07/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Vikas K. Singh, Adv.  
Mr. T. N. Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Sole respondent has yet not been served. However, the Id. Advocate, Mr. Sameer Singh, appearing on behalf of Mr. Ajit Sharma, Advocate-on-Record has appeared. It is mentioned that vakalatnama on behalf of the sole respondent has already been filed. Be taken on record and the database be accordingly updated. Counter affidavit be filed within four weeks' time.

List again on 1.9.2015.

(RACHNA GUPTA)  
Registrar